

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 5th January, 2022

In the public interest, the Hon'ble High Court has been pleased to order that the charge of the District Secretary, District Legal Services Authority, Unakoti District, Kailashahar would remain with Smti. Lopamudra Dasgupta, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Unakoti District, Kailashahar until further order.

This is issued in continuation of the Notification No.F.13(1)(a)-HC/2021/28256 dated 18.12.2021 issued by the High Court of Tripura and communicated vide Memo. No.13(1)(a)-HC/2021/28257-28300 dated 18.12.2021.

By Order,

Sd/-

(D. M. Jamatia)

Registrar General

No.F.13(1)(a)-HC/2022/559-89

Dated, Agartala, the 5th January, 2022

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
04. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
05. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
06. The LR & Secretary, Law Department, Government of Tripura, Agartala ;
07. **The District & Sessions Judge**, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/**Unakoti District, Kailashahar**/ South Tripura District, Belonia for information and necessary action;
08. The Judge, Family Court, Udaipur, Gomati Judicial District/ Khowai, Khowai Judicial District/ Agartala, West Tripura Judicial District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti Judicial

- District/ Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District/ Belonia, South Tripura District;
09. The Director, Tripura Judicial Academy, Agartala;
 10. The Registrar (Vigilance), High Court of Tripura, Agartala;
 11. The Registrar (Judicial), High Court of Tripura, Agartala;
 12. The Member Secretary, Tripura State Legal Services Authority, Agartala;
 13. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
 14. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
 15. The Joint Registrar, High Court of Tripura, Agartala;
 16. All Deputy Registrars, High Court of Tripura, Agartala;
 17. **Smti. Lopamudra Dasgupta**, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Unakoti District, Kailashahar *for information and strict compliance*;
 18. The Treasury Officer, Kailashahar, Unakoti Revenue District;
 19. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
 20. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to *update* the profile of the concerned Officer in the official website of the High Court of Tripura;
 21. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala;
 22. Personal file of the Officers concerned;
 23. ORDER FILE.

Registrar General